

THE HIGH COURT OF ORISSA: CUTTACK

CORRIGENDUM

Date: 16.09.2026

Critical dates against the Bid Reference No. XXIX-14/2026/CGHIS/Dated: 01.09.2026 towards “Selection of Insurance Company for providing Cashless Group Health Insurance Policy for In-service Judicial Officers, Retired Judicial Officers/Pensioners, Family Pensioners and Members of their Family”, are modified as below:

1)	Issue of responses to pre-bid queries, addendum / corrigendum, if required	21.09.2026 by 05.00 P.M.
2)	Last Date & Time for Submission of Physical Bids	05.10.2026 by 05.00 P.M.
3)	Date & Time for Opening of Technical Bids	07.10.2026 at 11.30 A.M. in the premises of High Court of Orissa.

By Order

Sd/-

**S.R. Pradhan,
Registrar (Judicial)
High Court of Orissa, Cuttack**